

21. Myanmar The Mission in its efforts secured release of an Indian girl Ms Nirou In April 2013 who was sentenced for ten years under narcotic act after arrest in June 2011. Mission has also requested for Presidential Pardon for seven Indian Prisoners Involved in two different cases.
22. United Kingdom One Indian national Mr. Roshan Dantis was convicted and sentenced to life imprisonment by Glasgow High Court on 11th January, 2010 as he was found guilty of a murder. Mr. Dantis is serving life sentence in a prison in Scotland, UK.
The officials from the Post, as per the standing instructions, meet the Indian national with a view to ameliorate his grievances.
23. Azerbaijan The Mission has provided assistance of ₹ 5024/- in the case of Shri Joga Ram in Azerbaijan jail for murdering his wife.
24. Qatar The statistics of legal assistance provided by this Mission from ICWF to Indian nationals from 2010 to 2013 and from 01 January to 30 June 2014 is given below:

Year	Number of cases	Nature of assistance	Amount (In QR)
2010	03	Court fee	8000.00
2011	03	Court fee (2) Labour case (1)	7000.00
2012	07	Court fee (6) Labour case (1)	15,000.00
2013	07	Court fee Labour fee	18,546.00
January to June 2014	26	Legal Attestation Fee	1580.00

Metro rail facility in Vishakhapatnam

*336. SHRI JESUDASU SEELAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the provision contained in the AP Reorganisation Act, 2014, on setting up of Metro Rail facility in Vishakhapatnam and Vijaywada - Guntur - Tenali Metropolitan Urban Development Authority Area;

(b) the steps being taken by Government; and

(c) the role of Govt. of A.P. and status of their response?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU):

(a) According to the Schedule 13, Sl. No. 12 of the Andhra Pradesh Reorganization Act, 2014, the Government of India shall examine the feasibility of Metro Rail facility

in Vishakhapatnam and Vijayawada-Guntur-Tenali Metropolitan Urban Development Authority within period of one year from the appointed day and take an expeditious decision thereon.

(b) The proposal for Detailed Project Report (DPR) for Metro rail project in Vishakhapatnam has been examined by the Ministry of Urban Development and accordingly, **'In-Principle' approval has been given on 6th March 2014.** The proposal for preparation of DPR for Vijayawada-Guntur-Tenali Metropolitan Urban Development Authority (VGTMUDA) Region, has also been examined by the Ministry and **'In-Principle' approval for feasibility study and preparation of DPR has been given on 18.7.2014.**

(c) The State Government has to moot the proposal for part funding of feasibility study and preparation of DPR. Thereafter, the Ministry examines the proposal and if found feasible, convey its 'In-principle' approval for the same under the Urban Transport Planning and Capacity Building Scheme. **This process has been completed for Vishakhapatnam and Vijayawada - Guntur-Tenali Metropolitan Area.** Therefore, **the State Government has to now select the consultant through competitive bidding process for preparing Feasibility-cum-DPR for the Metro Rail at Vishakhapatnam and Vijayawada-Guntur-Tenali Metropolitan Area.** No information has been received in this Ministry regarding selection of the consultant.

Slum free India

*337. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the progress achieved in housing for slum dwellers between 2009-2014 against the announcement of the then Government to create a slum free India in five years;

(b) the reasons for low achievement; and

(c) the steps proposed or taken for achieving the objective or any revised target?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI M. VENKAIAH NAIDU): (a) A total of 1515 projects with a total project cost of ₹ 37,479.94 crores and Central Share of ₹ 20,174.58 crores have been approved for construction/up gradation of total 14,42,187 dwelling units (DUs) under Jawaharlal Nehru National Urban Renewal Mission (JNNURM), out of which 826263 have been completed. A total of 166 projects with a total project cost of ₹ 6472.06 crores involving Central Share of ₹ 3531.18 crores have been approved for construction of total 1,20,912 dwelling units (DUs) under Rajiv Awas Yojana (RAY), out of which 1154 have been completed.